

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:367
ANSWERED ON:26.02.2013
SAVING CUM RELIEF SCHEMES FOR FISHERMEN
Rawat Shri Ashok Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has launched Saving-cum-Relief Schemes for fishermen in various States;
- (b) if so, the details and the present status thereof;
- (c) whether the Union Government has stopped giving assistance under this scheme;
- (d) if so, the details thereof along with the reasons therefor ; and
- (e) the corrective measures taken by the Government to provide assistance to the fishermen?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a)&(b): Saving-cum-Relief is one of the components of the Centrally Sponsored Scheme- "National Scheme for Welfare of Fishermen". Under this component relief is given to fishermen for 3 months of fishing ban and lean period. The eligible beneficiary contributes Rs. 600/- for 9 months of fishing season and the Centre and State Governments make matching contribution of Rs. 600/- each per fisher. The sum of Rs. 1800/- collected is distributed to the beneficiaries in 3 equal monthly installments of Rs. 600 each during the lean period.

(c) : No, Madam.

(d)&(e): Does not arise.